

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UTM ENGINEERING PRIVATE LIMITED Date of Commencement of Liquidation: 15-10-2020; List of Stakeholders as on Date: 20-05-2021; Name of IP: Mr. Kanti Mohan Rustagi; Last 5 digit of registration number: 10240

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		332675		332675				NA
2	Liquidation costs incurred till date		1506341		1506341				NA
3	Secured financial creditors	3	82417626	3	80389530				Annexure 3
4	Unsecured financial creditors	2	69454904	1	32213774				Annexure 4
5	Operational creditors (Workmen)	0		0					NA
6	Operational creditors (Employees)	13	13997878	8	5158317				Annexure 6
7	Operational creditors (Government Dues)	1	44788518	1	12069088				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	20317159	5	14759117				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	14765512	2	11871347				Annexure 9
Total		26	247580613	20	158300189	0	0	0	